NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

4. I.A. 3210/2024

In C.P. (IB)/2041(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **24.06.2024**

NAME OF THE PARTIES: Shanaya Fashions

VS

Ultimo Fabrics Pvt Ltd.

Appearance

For Applicant /Liquidator : Adv. Sohail Mukadam i/b Sirus Legal in I.A No. 3210/2024.

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A.3210/2024

This application has been filed by Liquidator for bringing on record 11th Progress Report for quarter ending for the period 01.06.2024 to 31.03.2024. It is submitted that during this quarter liquidator conducted e-auctions on 08.03.2024 for which the last date was 28.03.2024 which was also not successful.

Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. is **allowed** and stands **disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

---Harshada---